


CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066

Dated: 04/08/2017

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/08/2017 is circulated for information.

It is worth mentioning that the appeal pendency of 86312 on 01/07/2017 has been brought down to 84509 as on 01/08/2017. It is to mention that Hon'ble President has disposed of 718 appeals out of total disposal of 3357 appeals during the month.

  
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner(AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website.

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,  
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66  
Disposal and Institution for the month of July 2017**

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	7987	178	1219	6989
MUMBAI	14383	315	459	14298
KOLKATA	9180	218	258	9140
CHENNAI	12286	209	299	12213
BANGALORE	11005	132	325	10768
AHMEDABAD	12727	132	361	12514
ALLAHABAD	5225	74	131	5170
CHANDIGARH	7459	70	238	7328
HYDERABAD	6060	96	67	6089
TOTAL	86312	1424+130*=1554	3357	84509

\*Restored/Remanded

STATEMENT SHOWING YEARWISE BREAK UP OF  
PENDING APPEALS IN CESTAT, AS ON 01.07.2017.

YEARS	DELHI	MUMBAI	KOLKA	CHENNA	BANG.	AHMEDE	ALLBI	CHD	HYD
1988									
1989					4				
1991									
1994									
1995									
1996									
1997							1		
1998									
1999									
2000					2				
2001									
2002					3	1			
2003					22		1		
2004		8		19	43	1		1	1
2005	17	3	1	25	12	6	5	3	
2006	4	119		68	48	3	39	13	10
2007	228	245		48	157	17	58	72	37
2008	22	580	361	87	365	56	66	158	222
2009	96	797	774	605	653	554	206	371	455
2010	529	986	525	904	769	979	362	748	401
2011	428	896	853	803	911	851	464	624	467
2012	413	1184	795	786	1105	1029	699	600	718
2013	751	1559	918	1648	1057	1853	419	967	678
2014	1050	1703	1005	1814	1584	2156	574	1711	705
2015	1037	1993	909	1908	1316	1655	691	930	620
2016	1246	2456	1690	1897	1618	1924	1122	711	921
2017	1168	1769	1309	1601	1099	1429	463	419	854
<b>TOTAL</b>	<b>6989</b>	<b>14298</b>	<b>9140</b>	<b>12213</b>	<b>10768</b>	<b>12514</b>	<b>5170</b>	<b>7328</b>	<b>6089</b>

**MONTHLY STATEMENT FOR THE MONTH OF July 2017 AS ON 01.08.2017**

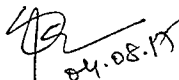
	OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY	
DELHI	2875	1582	3502	0	28	7987	173	90	20	66	0	2	178	9	44	13	11	0	0	68	0	21	3	10	0	34	0	
MUMBAI	6725	5007	2651	0	0	14383	22	115	79	121	0	0	315	5	23	12	14	0	0	59	0	0	0	0	0	0	0	
KOLKATA	4066	1966	3148	0	0	9180	272	70	110	38	0	0	218	81	0	0	0	0	0	0	0	0	0	0	0	0	0	
CHENNAI	3600	3232	5452	2	0	12286	74	88	27	94	0	0	209	0	15	0	2	0	0	17	0	0	0	0	0	0	0	
BANGALORE	3063	2082	5860	0	0	11005	59	47	16	69	0	0	132	2	0	0	0	0	0	0	0	29	14	30	0	73	0	
AHMEDABAD	6480	2525	3722	0	0	12727	22	58	25	49	0	0	132	2	14	2	0	0	0	16	0	0	0	0	0	0	0	
ALLAHABAD	2833	595	1797	0	0	5225	33	38	6	30	0	0	74	5	9	0	0	0	0	9	0	0	0	0	0	0	0	
CHANDIGAR	5083	725	1651	0	0	7459	0	37	2	31	0	0	70	0	0	0	0	0	0	0	0	3	3	38	0	44	0	
HYDERABAD	2022	899	3139	0	0	6060	5	27	24	45	0	0	96	0	0	0	0	0	0	0	0	0	0	0	0	0	0	
<b>TOTAL</b>	<b>36747</b>	<b>18613</b>	<b>30922</b>	<b>2</b>	<b>28</b>	<b>86312</b>	<b>660</b>	<b>570</b>	<b>309</b>	<b>543</b>	<b>0</b>	<b>2</b>	<b>1424</b>	<b>104</b>	<b>115</b>	<b>27</b>	<b>27</b>	<b>0</b>	<b>0</b>	<b>169</b>	<b>0</b>	<b>53</b>	<b>20</b>	<b>78</b>	<b>0</b>	<b>151</b>	<b>0</b>	

- 1 Sanctioned strength of the Members is 33 and working strength is 20 as on 01.06.2017
- 2 Figures may be considered as tentative and subject to further verification.
- 3 Members on leave during the month of July 2017 for 38 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	NIL	16 Sh. C.J. Mathews, Member(Technical)	7
2 Mrs. Archana Wadhwa, Member (Judicial)	1	17 Sh. V. Padmanabhan, Member(Technical)	7
3 Sh. M.V. Ravindran, Member (Judicial)	4	18 Sh. M.M. Damodhar, Member(Technical)	NIL
4 Sh. D.N. Panda, Member (Judicial)	4	19 Sh. Anil G. Shakkarwar, Member(Technical)	5
5 Sh. Ashok Jindal, Member(Judicial))	2	20 Sh. Devender Singh, Member(Technical)	2
6 Dr. D. M. Mishra, Member (Judicial)	NIL		
7 Sh. Anil Choudhary, Member(Judicial)	NIL		
8 Sh. S. K. Mohanty, Member (Judicial)	NIL		
9 Sh. Ramesh Nair, Member (Judicial)	NIL		
10 Ms. Sulekha Beevi C.S., Member(Judicial)	1		
11 Shri S.S. Garg, Member (Judicial)	NIL		
12 Sh. P. K. Choudhary, Member (Judicial)	1		
13 Sh. Ashok Kumar Arya, Member (Technical)	3		
14 Sh. B. Ravichandran, Member (Technical)	NIL		
15 Sh. Raju, Member(Technical)	1		

TRANSFER TO OTHER BENCHES						DISPOSAL							CLOSING BALANCE						
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
20	11	28	0	59	0	221	767	224	0	7	1219	39	2789	840	3337	0	23	6989	148
0	0	0	0	0	0	251	85	123	0	0	459	0	6622	5013	2663	0	0	14298	27
0	0	0	0	0	0	99	97	62	0	0	258	44	4037	1979	3124	0	0	9140	309
0	0	0	0	0	0	135	73	91	0	0	299	0	3568	3186	5457	2	0	12213	74
23	62	32	0	117	0	132	65	128	0	0	325	0	2984	1985	5799	0	0	10768	61
0	0	0	0	0	0	269	50	42	0	0	361	1	6283	2502	3729	0	0	12514	21
3	0	4	0	7	0	84	19	28	0	0	131	5	2793	582	1795	0	0	5170	33
3	0	4	0	7	0	85	80	73	0	0	238	0	5035	650	1643	0	0	7328	0
0	0	0	0	0	0	41	9	17	0	0	67	0	2008	914	3167	0	0	6089	5
49	73	68	0	190	0	1317	1245	788	0	7	3357	89	36119	17651	30714	2	23	84509	678

  
 04.08.17  
 Technical Officer